सेवा में,



भी राजीव रेजा-।

10/0/03

अवर सचिव (स्था॰) बिहार विधान सभा, पटना ।

विषय:- चल-अचल संपति के संबंध में।

महोदय,

सभा सचिवालय के ज्ञाप संख्या-01स्था॰-36/2021-246, दिनांक-20.01.2023 के आलोक में मैं अपना चल-अचल संपति का विवरणी विहित प्रपत्र में समर्पित कर रहा हूँ।

कृपया चल-अचल संपति का विवरणी विहित प्रपत्र में ग्रहण करने की कृपा की जाए ।

विश्वासभाजन,

(श्याम सुन्दर कुमार)

आप्त सचिव, बिहार विधान सभा, पटना । मोबाईल नं०-9308396725

Declaration of Assets and Liabilities

Year 2022-23

I, Shyam Sunder Kumar ,son/daughter/wife of Late Ram Ekbal Sharma aged 53 years, belonging to Bihar Vidhan Sabha, service and presently working as Private Secretary give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.		self	spouse Name (s) Bibha Kumari (Wife)	Dependant-1 Name Harshita Sharma (Daughter)	Dependant-2 Name Harsh Raj (son)	Dependant-3 Etc.Name
(i)	Cash	27,500.00	31,000.00	6100.00	Nil	N.A
(ii)	Deposits in Bank, Financial Institutions and Non-Banking Financial Companies	Rs 62,383.00 in SBI	Rs. 3,000.00 in SBI	Nil	Nil	N.A
(iii)			Nil	Nil	Nil	N.A
(iv)	Other financial Institutions, Nss, postal savings, LIC policies, etc	Annual premium in LIC policies is Rs. 18015/p.a. R.D. Rs. 2000.00/P.M. PPF in SBI Sukanya Samriddhi R.D. Rs. 5000.00/ P.M. In SBI SIP- 2000/P.M.	Sahara India Rs. 55,300.00 R.D. Sahara India Rs. 1300.00/P.M. (CLOSE & MARCH-2022)	Nil	Nil	N.A
(v)	Motor vehicles (details of make, etc.)	Motorcycle Bajaj Discover	Nil	Nil	Nil	N.A
(vi)	Jewellery (give details of weight and value)	Gold 24g.	Gold 125 g. Silver 750 g.	Gold 25g. Silver 250g.	Gold 10g.	N.A
vii)	Other assets, such as values of claims/ interests	T.V., Fridge, Washing Machine, Cooler, Sewing Machine	Nil	Nil	Nil	N.A

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: properties on joint ownership indicating the extent of joint ownership will also have to be indicated]

sr. No.		self	spouse Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name
(i)	Agricultural Land -Location (s) -Survey number(s) -Extent(Total measurement) -Current market value	Undivided Ancestral Property House and Agriculture land in which I am entitle for 1/4 Share of this property Mauza- Shivnagar, Block- Karpi, Distt. Arwal.	Nil	Nil	Nil	N.A
(ii)	Non- Agricultural Land - Location (s) -Survey number(s) -Extent(Total measurement) -Current market value	Undivided Residential Plot in which I am entitle for 1/4 Share of this property 11.1/2 Decimal, Khata- 19, Plot No 2030, Mauza- Dhanaut, Block- Danapur.	Nil	Nil	Nil	N.A
(iii)	Buildings (Commercia and residential) -Location (s) -Survey / door number(s) -Extent(Total measurement) -Current market value	Nil	Nil	Nil	Nil	N.A
(iv)	Houses / Apartments, etcLocation (s) -Survey / door number(s) -Extent(Total measurement) -Current market value	Nil	Nil	Nil	·NiI	N.A
v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	N.A

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

(Note: please give separate details for each item)

Sr. No.	Description	SBI Saguna More, Patna Home Loan Amount- 36,00000/-	Amount outstanding as on
		HDFC Bank, Boring Road, Patna Personal Loan- 1,25,000/-	

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(a)	(i) Loans from Banks	Nil	Nil
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also permanent Account Number (PAN]	Tax -88,007.00 Assessment year 2022-23 PAN No. ANQPK4449L	Nil
	(ii) Wealth Tax [Also indicate the assessment year up to which wealth Tax return filed]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) property Tax	Nil	Nil

C. Personal Detail

GPF/CPF/PRAN No.	:-	PTS/BLA-1208
Gender		:- M (M/F)
Date of Birth		:- 0 3 0 1 1 9 7 1 (DD/MM/YYYY)
Class/Group		:- B (A/B/C)
Cadre	:-	Stenographer & Private Secretary Cadre, Bihar Vidhan Sabha, Secretariat
		Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	Arwal

I hereby declare that the above details are true to the best of my knowledge and belif.

Signature 2 NIH 730 G1 GH11

Name of Employee Shyam Sunder Kumar

Place Patna

Designation Private Secretary

Date. 06.02.2023

Department Bihar Vidhan Sabha

Note: Please sing each page of the declaration . Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.